

**REPORT OF THE COMMITTEE ON
PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

Seventh Lok Sabha

Fifty Ninth Report



सत्यमेव जयते

**LOK SABHA SECRETARIAT
NEW DELHI**

1983

Presented on 4-5-83

Adopted on 6-5-83

Minutes of 53rd to 59th
sittings also laid on
6-5-83.

COMMITTEE ON PRIVATE MEMBERS' BILLS ^{AND} RESOLUTIONS

(Seventh Lok Sabha)

FIFTY-NINTH REPORT

1, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee to present the Report on their behalf, present this Fifty-ninth Report.

2. The Committee met on 2 May, 1983 for classification and allocation of time for discussion of Bills (*Vide* Appendix) under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.

Classification and allocation of time to Bills

3. The Committee considered classification and allocation of time for discussion of Bills specified in the Appendix.

4. After considering all aspects of the Bills, the Committee recommend that all the Bills referred to in the Appendix be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

Recommendation

5. The Committee recommend that the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House.

NEW DELHI;

2 May, 1983

12 Vaisakha, 1905 (Saka)

G. LAKSHMANAN,
Chairman,

*Committee on Private Members
Bills and Resolutions.*

APPENDIX

Sl. No.	Name of the Bill and the Member-in-charge	Bill No.	Category recommended	Time recommended by the Committee
1	2	3	4	5
1	The Hindu Pujari, Panda, Purohit Bill, 1983 by Shri Rajesh Kumar Singh.	45 of 1983	B	2 hours
2	The Constitution (Amendment) Bill, 1983 (<i>Amendment of article 19, etc.</i>) by Shri Hiralal R. Parmar.	39 of 1983	B	2 hours
3	The Prevention of Formation of Regional Political Parties Bill, 1983 by Shri K. Lakkappa.	42 of 1983	B	2 hours
4	The Compulsory Home-Guard Training Bill, 1983 by Shrimati Vidya Chennupati.	46 of 1983	B	2 hours
5	The Compulsory Vocational Education Bill, 1983 by Shri Vidya Chennupati.	43 of 1983	B	2 hours
6	The Equal Remuneration (Amendment) Bill, 1983 (<i>Amendment of section 10, etc.</i>) by Shrimati Susela Gopalan.	50 of 1983	B	2 hours